

उत्तर प्रदेश में यूरेनियम के निक्षेप

4322. श्री टी० एस० नेगी :

श्री लोगतं राय :

श्री धार० के० महालगी :

श्री नटवरलाल बी० परमार :

क्या परमाणु ऊर्जा मंत्री यह बताने की रूप करेगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के पर्वतीय बिक्षों में यूरेनियम के बहुत बड़े निक्षेप मिलने की संभावना है ;

(ख) क्या सरकार ने इस सम्बन्ध में कोई सर्वेक्षण किया है या करने का विचार है ; और

(ग) यदि हां, तो उसकी रूपरेखा क्या है ?

प्रधान मंत्री (श्री मोरारजी देसई) : (क) से (ग) . उत्तर प्रदेश के पहाड़ी जिलों में किए गए सर्वेक्षणों के फलस्वरूप यह पता चला है कि चम्पली, धरमोड़ा, पिथौरागढ़, देहरादून, और टिहरी जिलों के भागों में यूरेनियम विद्यमान है। टिहरी जिले के इजेडिनाला नामक स्थान पर, जहां अन्य जिलों की अपेक्षा अधिक यूरेनियम मिल सकता है, यू-छिद्र बेघन द्वारा विस्तृत विवरण एकत्रित किया जा रहा है। इस जांच के पूरा हो जाने के बाद ही बताया जा सकेगा कि उक्त क्षेत्र में वास्तव में कितना यूरेनियम है।

Complaints regarding tapping of telephones by Members of Parliament

4323. PROF. SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether complaints have been made by Members of Parliament on various occasions to the effect that their telephones are being 'bugged' or 'tapped'; and

(b) if so, fact thereabout, including truth regarding such complaints?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No such complaint has come to notice.

(b) Does not arise.

Radio licence fee for Blind Persons

4324. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI D. AMAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided that no licence fee will be charged from Blind persons for radio receiving sets owned by them; and

(b) if so, whether Government will consider this concession for other handicapped persons in the country, if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) No such proposal is under consideration.

Indo-Libyan Joint Ventures

4325. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is proposed to set up Indo-Libyan Joint Company to undertake major joint ventures in Libya; and

(b) if so, the main features of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). For increasing the scope of Indo-Libyan Cooperation in the area of Libya's power development programme, it is proposed to form a Joint Indo-Libyan Company. This Company would be registered in Tripoli according to the Libyan Commercial Law. It will have an authorised capital of 2 million Libyan dinars, of which not more than 25 per cent would have to be contributed at the time of its formation. 51 per cent of the capital would be contributed by the Government of Libya (Secretariat of Electricity) and